

मि.सं. 12-09 /सीस्टैट/सी.पी.आई.ओ./न.दि./ वी.पी.पा./2017

सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण
पश्चिमि खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 07-02-17

आई.डी. नं.- 12-09/2017

सेवा में,

श्री. शौरभ अहूजा

एस्सी. एलैक्स एड्स नं. 51डी

सालीमार बाग, न्यू आल इवेन्स

बैंगलूर हाउस नई दिल्ली - 110088

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत सूचना।

महोदय,

आपके सूचना के अधिकार के दि. 24-1-17 संख्या
DDREU/R/2016/81627/1 के आवेदन के संदर्भ इस अधिकरण के -
DR(A) से प्राप्त 01 पृष्ठ
की सूचना/लेखा प्रतियाँ आपके संदर्भ हेतु संलग्न की जाती हैं।

अतः आपसे अनुरोध है कि पावती की सूचना दें तथा इस अधिकरण को रु. 2/-
प्रति पृष्ठ की दर से रु. — नकद/ लेखा अधिकारी, सीस्टैट नई दिल्ली के नाम
मांग पत्र (डिमांड ड्राफ्ट) के रूप में जमा कराएं।

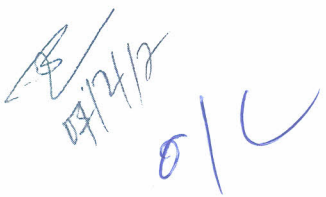
यदि सूचना से असन्तुष्ट हों तो आप सूचना का अधिकार अधिनियम
2005 के खण्ड 19 के तहत 30 दिन के भीतर प्रथम अपीलीय प्राधिकारी, सीस्टैट, नई
दिल्ली के समक्ष अपील कर सकते हैं।

संलग्नक:- उपर्युक्त


(वी.पी. पाण्डेय)

केंद्रीय लोक सूचना अधिकारी





F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 07.02.2017
I.D. No. 12-09/2017

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application dated 30.01.2017 filed by Shri Saurabh Ahuja in CPIO I.D. No. 12-09/2017, and Ministry's F. No. R.20011/25/2017-Ad.IC(CESTAT) dated 24.01.2017, the information in regard to point No. 1 to 5 may be treated as nil, as far as this Tribunal is concerned.

Yours faithfully,



(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

To

CPIO/A.R. , C.E.S.T.A.T., N.Delhi.



मि.सं. 12-09 /सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./2017
सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण
पश्चिमी खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 30/01/2017

आई.डी. नं.- 12-09/2017

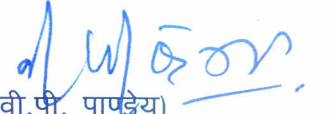
विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में।
महोदय/महोदया,

सूचना का अधिकार अधिनियम, 2005 के तहत श्री/श्रीमती/कु.
सौरभ पण्ड्या के दि. 24/1/17 के सूचना के अधिकार आवेदन संख्या
DOREV/R/2016/81627/1 (प्रतिसंग्रह) द्वारा मांगी गयी सूचना/लेखा का संबंध आपके
अनुभास से संबंधित है।

अतः उपर्युक्त दिनांक 24/1/17 सूचना का अधिकार आवेदन संख्या
DOREV/R/2016/81627/1 लोक सूचना अधिकारी आई. डी. सं. 12-09/17 को सम केन्द्रीय
लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनियम, 2005 के खण्ड 5(5) के
साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरानुसार सूचना/रिकार्ड/निरीक्षण
दिनांक 13-02-17 तक या उससे पहले समयावधि के भीतर प्रदान करने तथा अधौहस्ताक्षरी
को सूचित करने के अनुरोध के साथ अग्रेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं
दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार
होंगे। आपसे पुनः अनुरोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के
ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचना:- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेतु सूचना के अधिकार के
आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संग्रहक:- उपर्युक्त


(वी.पी. पाण्डेय)
केंद्रीय लोक सूचना अधिकारी

प्रति:-

1. DR (A)

2. _____

3. _____

4. _____

5. _____

Sh. Saurabh Anuja
AC Block House NO-51d
Salim Barag, Near All Heavens
Banquet Hall, New Pan 110080



OK

2/2/17

F.No. R.20011/25/2017-Ad.1C (CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 24th Jan, 2017

To

ID NO - 12-09/2017

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi – 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 28.12.2016 from Sh. Sourabh Ahuja, Delhi. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhownick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

DRCA

30/1/17

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number DOREV/R/2016/81627/1
(पंजीकरण संख्या) :

Date of Receipt 28/12/2016
(प्राप्ति की तारीख) :

Transferred From (से स्थानांतरित): Department of Revenue on 10/01/2017 With Reference Number : DOREV/R/2016/81627

Remarks(टिप्पणी) : Department of Revenue : Subject does not pertain to Ad.VII, Hence RTI application is returned to CPIO(Ad.I), Deptt. of Revenue.

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा) : English

Name (नाम) : sourabh ahuja Gender (लिंग) : Male

Address (पता) : AC Block, House NO 51d , Shalimar Bagh, Near All Heavens Banquet Hall, New Delhi, Pin:110088

State (राज्य) : Delhi Country (देश) : India

Phone Number (फोन नंबर) : +91-8376969768 Mobile Number (मोबाईल नंबर) : +91-8376969768

Email-ID (ईमेल-आईडी) : ahujasourabh00@gmail.com

Status (स्थिति)(Rural/Urban) : Urban Education Status : Graduate

Requester Letter Number(निवेदक पत्र संख्या) : Details not provided Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue) (original recipient) Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal) Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

16/1/17 80 (AR 2/16/17/CA 22) 16/1/17 Sh. Prasad/Sh. Narm

1/16/2017 4:47 PM

Information Sought (जानकारी)

मांगी):

Sir/Madam,

1. In How many cases the benefits of pay protection was given to the officers (who have joined the department after getting technical resignation from the earlier department) working under Department of Revenue (Including CBEC & CBDT). Information of Name of the beneficiary officers, their designation and Office may be provided for last five years.(Only for the officers who have joined their services in Gujrat & Daman)

2. Whether the confirmation in the previous service is a mandatory requirement for the benefits of pay protection in the present department.(Only for the officers who have joined their services in Gujrat & Daman)

3. If yes, in how many cases out of 1 above, the said requirement of confirmation was fulfilled.(Only for the officers who have joined their services in Gujrat & Daman)

4. If there is any such case where the officer joined the department after getting technical resignation from the previous service but not confirmed/ under probation and given the benefits of pay protection in the present department.(Only for the officers who have joined their services in Gujrat & Daman)

5. If yes, list of such cases may be provided for last five years. (Only for the officers who have joined their services in Gujrat & Daman)

Original RTI Text (मूल)

आरटीआई पाठ):

Sir/Madam,

1. In How many cases the benefits of pay protection was given to the officers (who have joined the department after getting technical resignation from the earlier department) working under Department of Revenue (Including CBEC & CBDT). Information of Name of the beneficiary officers, their designation and Office may be provided for last five years.(Only for the officers who have joined their services in Gujrat & Daman)

2. Whether the confirmation in the previous service is a mandatory requirement for the benefits of pay protection in the present department.(Only for the officers who have joined their services in Gujrat & Daman)

3. If yes, in how many cases out of 1 above, the said requirement of confirmation was fulfilled.(Only for the officers who have joined their services in Gujrat & Daman)

4. If there is any such case where the officer joined the department after getting technical resignation from the previous service but not confirmed/ under probation and given the benefits of pay protection in the present department.(Only for the officers who have joined their services in Gujrat & Daman)

5. If yes, list of such cases may be provided for last five years. (Only for the officers who have joined their services in Gujrat & Daman)

Print

Save

Close